

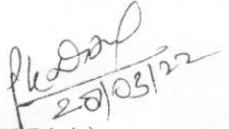
Office of the District & Sessions Judge, Araria

General Order 12 /2022

In view of the instruction as continued in G.L. No. 01/2008 dt. 14.11.08 and subsequent letter No. 5928-5964 dt. 27.01.2016 and 37845-37881/IV-140-2017/A.D. Misc. Dated 24.04.2019 of the Hon'ble High Court, Patna, it is ordered that the morning sitting of the Civil Court, Araria shall commence from 04.04.2022 (1st Monday of April) till 25.06.2022 (Last Saturday of June).

The office hours of the Civil Court, Araria shall be commencing from 6:30 AM to 1:00 PM and the Court's hour from 7:00 AM to 1:00 PM and will be functioning in totally physical mode. There shall be half an hour recess from 9:30 AM to 10:00 AM during the said period.

Inform all concerned.

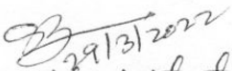

20/03/22

(P.K Dixit)

District & Sessions Judge,
Araria

Memo No: 711-717 dt. 29.03.22

copy forwarded to all criminal & civil courts/DM, Araria
SP, Araria/Jail Superintendent, Araria/Head clerk/
Nazir/Secretary of both bars for information
and needful.


29/3/22
In-charge Administration
civil court
Araria